THE SOYABEANS GRADING AND MARKING RULES

1. Short title, application and commencement .:-

- (1) These rules any be called the Soyabeans Grading and marking Rules, 1993
- (2) They shall apply to soyabeans (Glycine Max (L) Merrill) Produced in India.
- (3) They shall come into force from the date of their publication in the official Gazette.
- Definitions.:- In these rules unless the context other

 wise requires ;
 - (a) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India.
 - (b) "Authorised Packer" means a person or a body of persons who has been granted a certificate of authorisation to grade and mark soyabeans in accordance with the grade standards and procedure specified in these rules.
 - (c) "Certificate of Authorisation" means a certificate issued under the provisions of the General Grading and Marking Rules, 1988 authorizing a person or a body of persons to grade and mark soyabeans with the grade designation marks.
 - (d) "Schedule" means a schedule appended to these rules
- 3. Grade designations.:- The grade designation to indicate the quality of soyabeans are as set out in column 1 of schedule-1.
- 4. Definition of quality.:- The quality indicated by the grade designations as set out against each grade designation in column (2) to (10) of schedule-1
- 5. Grade designation mark.: The grade designation mark shall consist of a label specifying name of the commodity grade designation and bearing a design

- consisting of an outline map of India with the word "AGMARK" and figure of the rising sun with the words "Produce of India" and "भारतीय उत्पाद" resembling the one as set out in Schedule-II
- 6. Method of packing.:- (1) Only sound clean and dry bags made of jute cloth of food grade plastic shall be used for packing;
 - (2) The bags shall be free from insect infestation fungus contamination, toxic contaminants and any undesirable smell.
 - (3) Each bag shall be security closed and sealed stitched.
 - (4) Each bag shall contained soyabeans on one trade description and one grade designation only.
- 7. Method of marking.:-(1)The grate designation mark shall be securely affixed to each bag in a manner approved by the Agricultural Marketing Adviser.
 - (2) In a addition to grade designation following particular shall also clearly marked on the label or container.
 - (a) Variety of Trade Description,
 - (b) Crop year,
 - (c) Place of packing,
 - (d) Date of packing,
 - (e) Lot number,
 - (f) Net weight,
 - (g) Name & address of the packer.
 - (3) The authorised packer may, after obtaining prior approval of the Agricultural Marketing Advisor or any other officer authorised by him in this behalf mark his private trade marks on the container provided that the private trade mark do not represent a quality or grade of soyabeans different from that indicated by the grade designation mark affixed to the container in accordance with these rules.

SCHEDULE-1

(See rules 3 and 4)

Grade designations and definition of quality of soyabeans

Special requirement								
Grade Designation	Oil content on dry basis percent by weight	Acid Value of oil	Moisture content percent by by weight	Damaged discoloured insect infested beans percent by weight	Immature shrivelled beans percent by weight	Splits brokens cracked beans percent by weight	Inorganic foreign matter percent by weight	Organic foreign matter percent by weight
	Minimum	Maximum	Maximum	Maximum	Maximum	Maximum	Maximum	Maximum
1	2	3	4	5	6	7	8	9
Grade-I	20	3	10	1	2	5	0.5	0.5
Grade-II	18	4	12	2	3	10	0.5	0.5
Grade-III	15	6	12	3	5	20	0.5	1 .5
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Soyabeans shall-

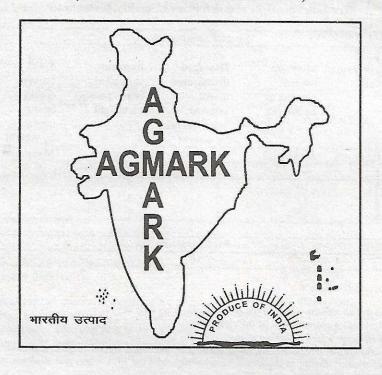
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- (a) be the mature, dried, clean and wholesome seeds of the plant Glycine Max in(1) Merrill.
- (b) be of uniform size, shape and colour characteristic of the variety;
- (c) be free from mould, musty odour or added colouring matter;
- (d) be completely free from admixture of any poisonous, toxic, harmful or non edible seeds like neem argemone, khesari, castor, mahua etc.
- (e) be free from pesticides/insecticide. except to the extent permissible under the PFA rules and shall not contain uric acid exceeding 100 mg/kg and mycotoxin including aflatoxin exceeding 30 micrograms per kilogram.

Explanations:

- 1. Damaged and discoloured : include beans or pieces of beans which are sprouted ,mouldy ,diseased or materially damaged due to heat moisture or microbial action.
- Insect infested : include beans or pieces of beans that are partially or wholly bored or eaten by insert.
 Immature and shlivelled : include beans which are not fully mature or properly developed and shrunk out of shape.
- 4. Splits, Brokens and cracked : include mechanically damaged beans or pieces of beans with broken seed coat.
- beans.
 5. Inorganic foreign matter : includes sand, dust, dirt, stones, lumps of earth.
- 6. Organic foreign matter : includes chaff, stem, straw, husk and other edible seeds.

SCHEDULE-II
(See rule 5)
Grade designation mark
(DESIGN OF AGMARK LABEL)



Note: 1) Principal rules were published in the Gazette of India, Part-II, Section 3, Sub-Section (i) dated 2-4-94 vide G.S.R. 162 dated 28-2-94.